उसने निश्चित रूप से ग्रार्डर देने के बारे में ग्रन्तिम निर्णय नहीं किया है। शेष छ: कारखानों ने ग्रभी तक कोई खास प्रगति नहीं की है।

२ सितम्बर, १९६० को पूछे गये अतारांकित प्रश्न संख्या २०३९ के उत्तर में वर्ग (३) में वर्णित ३ फर्मों में से दो से संयंत्र तथा उपकरणों के देशी निर्माताओं से सम्पर्क स्थापित करने को कहा गया है। तीसरे आवेदनकर्ता, मैसमं सुरेंद्र श्रोवरसीज (प्रः०) लि० से अपनी योजना का और भी ब्योरा देने को कहा गया है, जो पूरा नहीं था। उनके श्रन्तिम उत्तर की अभी प्रतीक्षा है।

Export of Sole Crepe Rubber

808. Shri Warior: Will the Minister of Commerce and Industry be pleased to state:

- (a) whether the question of releasing quota for export of Sole Crepe rubber has been decided upon by Government; and
 - (b) if so, the quantity fixed?

The Minister of Commerce (Shrt Kanungo): (a) Yes, Sir.

(b) The export quota fixed for the current year is 100 tons.

Report of the Economy Committee for Printing

Shri S. C. Samanta:
Sog. { Shri Subodh Hansda:
Shri Halder:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No. 367 on the 12th August, 1960 and state:

(a) whether the report of the Committee to improve the quality of printing and to effect economy has been considered by Government;

- (b) if so, what are the salient points that have been accepted by Government; and
- (c) before the Committee was appointed, what concrete steps were being taken to improve the quality of printing and to effect economy?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) The recommendations of the Committee are under examination in consultation with the Ministry of Finance.

- (b) Does not arise.
- (c) Before the Committee was appointed, the following steps had been taken to improve the quality of printing and to effect economy:
 - (i) Training of Apprentices in some of the major Government of India presses.
 - (ii) An Incentive Bonus Scheme based on norms of output in the Government of India Press, New Delhi, as an experimental measure.
 - (iii) Proposal to set up Mechanical-cum-electrical workshops in the Government of India Presses for efficient maintenance of machinery.
 - (iv) Setting up of a Planning Section in the Government of India Forms Press, Calcutta and proposal to set up similar units in other Presses to streamline production.

Export of Manganese Ore

810. Shri Vidya Charan Shukla; Shri Damani; Shri N. M. Deb;

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question No. 493 on the 18th August, 1960 and state:

(a) whether recommendations received from the Standing Committee

of the Federation of Indian Chambers of Commerce and Industry regarding export of manganese ore have since been considered:

- (b) if so, the nature thereof; and
- (c) the action taken proposed to be taken in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) Yes. Sir.

(b) and (c). After giving due consideration to the views expressed by the Federation of Indian Chambers of Commerce and Industry and others, the new Export Policy has been announced. A copy of the press note issued in this connection is laid on the Table (See Appendix II, annexure No. 14].

Promotion of Exports

- 811. Shri Morarka: Will the Minister of Commerce and Industry be pleased to state:
- (a) whether Government has considered the question of reducing the number of o ganisations dealing with the premotion of exports in the interest of both economy and co-ordinated effort; and
 - (b) if so, with what results?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). This question is under consideration.

C.P.W.D.

- 812. Shri Sadhan Gupta: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether Government's attention has been drawn to the statement of Secretary of the Overseas Indians Association, appearing in the edition of the STATESMAN dated the 3rd September, 1960;
- (b) whether experienced Indian Building Contractors from Kenya and

Malaya were refused registration by the Central P.W.D.; and

(c) if so, the reasons therefor?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Yes.

- (b) No.
- (c) Does not arise.

Construction of a Hospital in Tripura

- 813. Shri Dasaratha Deb: Will the Minister of Works, Housing and Supply be pleased to state:
- (a) whether it is a fact that no tenders were invited before giving contract for the construction of 'he 20-bed Hospital at Subroom (Tripura) this year; and
- (b) if so, the reasons for not inviting tenders?

The Deputy Minister of Works, Housing and Supply (Shri Anii K. Chanda): (a) Tenders had been called for twice but rejected both the times as the rates received we:e considered high. It was finally awarded to a contractor by negotiation on the recommendation of the Standing Committee of the Territorial Council.

(b) Does not arise.

Naga Hostiles

Shri Hem Barua:
Shri Wodeyar:
Shri N. R. Muniswamy:
Shri P. R. Patet:
Shri M. M. Gandhi:
Shri S. A. Mehdi:
Shri P. G. Deb:

Will the **Prime Minister** be pleased to state:

- (a) whether it is a fact that a Gram Sevak was killed when Naga hostiles attacked Kigwema village, about 20 miles from Kohima, on the 27th September, 1960;
- (b) whether it is also a fact that these Nagas have been attacking the